Print

Defective Case Register from 2026-11-11 to 2026-11-11

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/53916/2026	GOKHA BEHERA	2026-11-11	1. In Declaration under affidavit, no. of paragraphs wrongly furnished. 2. Annexure-3 not legible
2	D-WP(C)/53918/2026	SARAT CHANDRA MEKAP	2026-11-11	1. In Declaration under affidavit, no.of paragraphs wrongly furnished.
3	D-CRLREV/33437/2026	ANAM CHARAN PANDA	2026-11-11	Period of Delay 88 delays, Limitation petition not filed.
4	D-WP(C)/54074/2026	RAMASHISH ACHARYA	2026-11-11	1. Welfare fee of Rs.50/- not paid in V.nama.
5	D-WP(C)/53957/2026	ANJAN KUMAR BISWAL	2026-11-11	1. Page nos.14 to 28 not neat and legible.
6	D-WP(C)/53958/2026	ANJAN KUMAR BISWAL	2026-11-11	1. Page nos.34 to 48 not neat and legible.
7	D-CRLA/33276/2026	ASHOK KUMAR SWAIN	2026-11-11	Put up SR after redacting the name of Informant/ relatives with details All annexures.
8	D-WA/53848/2026	SANJIB MOHANTY	2026-11-11	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
9	D-WA/53850/2026	SANJIB MOHANTY	2026-11-11	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
10	D-BLAPL/34650/2026	DIPTI DHALL	2026-11-11	Page No. not correctly furnished.
11	D-WA/53849/2026	SANJIB MOHANTY	2026-11-11	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
12	D-ABLAPL/34709/2026	ACHYUTANANDA PATTANAIK	2026-11-11	Unredacted copy of Annx-1 and 3 be filed in sealed cover. 2)Page 14 is not legible
13	D-ABLAPL/34741/2026	AMIT KUMAR NATH	2026-11-11	Annx-1 is not legible
14	D-CRLMP/34663/2026	SOUBHAGYA SWAIN	2026-11-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished in declaration.
15	D-CRLMP/34619/2026	HARAPRASAD PANDA	2026-11-11	1. As per Annexure-2 in Index,page no.18 not filed.
16	D-WP(C)/54134/2026	DURGESH NARAYAN RATH	2026-11-11	i) Page no. 27 is missing
17	D-WP(C)/54019/2026	SANGRAM JENA	2026-11-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED page no -41 not available in petition
18	D-WP(C)/53903/2026	PRATIM TEJASMAN	2026-11-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Fathers name and occupation of deponent not mentioned in Affidavit.

19	D-WP(C)/54067/2026	LAXMIKANTA MOHANTY	2026-11-11	1.Appointment date and Annx. mentioned in Prayer Para no.1 4th and 5th line appears incorrect.
20	D-CRLA/34096/2026	MANAS KUMAR CHAND	2026-11-11	1.Name of Informant appearing in Annx.1 be redacted.2.Unredacted version be kept in closed cover.
21	D-ABLAPL/34724/2026	SUSIL KUMAR PATTNAIK	2026-11-11	i)Pages not correctly marked in annexure-1 and also Index.
22	D-WP(C)/53876/2026	SUNIL KUMAR PANDA	2026-11-11	Para-1 of the Affidavit not properly mentioned.
23	D-CMP/54192/2026	AMIT PRASAD BOSE	2026-11-11	1.Age of opp.2 and 3 not furnished.2.Address of opp.8 to 11 not furnished.3 Address description below opp.30 be corrected.
24	D-BLAPL/34755/2026	GURUPRASAD BEHERA	2026-11-11	i)Reference Certificate not properly furnished.
25	D-LAA/51002/2026	AJAY KUMAR ROY, SR.PANEL COUNSEL, GOVT. OF INDIA	2026-11-11	1.C.Fee Payable be corrected in the Memo of Appeal.
26	D-LAA/52460/2026	PRADEEP KUMAR NATH	2026-11-11	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/ not paid 2. Cause Title Not in order.Petitioners No-1(b) to 1(e) of the Trial Court not made Parties in this Appeal. 3. C.Fee Payable not furnished in the Memo of Appeal.
27	D-CRLMA/33138/2026	ATUL TRIPATHY	2026-11-11	i) Provision of law not correctly furnished. ii) Reference certificate not furnished. iii) C. copy of order not page marked as well as Index. iv) A fee Rs-2.25/- to be paid.
28	D-MACA/50120/2026	PABITRA KUMAR NAYAK	2026-11-11	1. Period of Delay 1 day 2. Court Fee Rs. 14157/ payble, paid 6/ rest amount to be paid
29	D-CMAPL/27745/2026	ADV.	2026-11-11	i) Synopsis and date chart not filed. ii) Reference certificate not furnished.
30	D-RPFAM/53787/2026	BYOMAKESH TRIPATHY	2026-11-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 12 days 2. Court Fee not paid Rs. 6/ 3. being aggrieved not furnished
31	D-RPFAM/53815/2026	PRABHAS CHANDRA PANDA	2026-11-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Court Fee not paid Rs.6/
32	D-ABLAPL/34703/2026	SATYA JEET ROUT	2026-11-11	1. The Sl. No. at which the name of the concerned party appeared in the earlier bail application shall be indicated in the Reference certificate
33	D-RPFAM/53738/2026	RAKESH BEHERA	2026-11-11	good ground not furnished
34	D-CRLMA/34312/2026	IN PERSON	2026-11-11	Put up SR after consolidated petition filed.

35	D-RPFAM/53102/2026	SUBHENDU KUMAR DAS	2026-11-11	1. Period of Delay 175 days 2. good ground not furnished
36	D-CRLREV/33520/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-11-11	Period of Delay 69 days,Limitation petition not filed 2.C.copy Annex-2 not filed in annex-2
37	D-WP(C)/54121/2026	DURGESH NARAYAN RATH	2026-11-11	D. C. Fee of Rs. 24/- to be paid.
38	D-WP(C)/53828/2026	SUDHIR KUMAR MALLICK	2026-11-11	1. In Index at Annexure-3 furnished Letter instead of Gazette notification
39	D-WP(C)/53798/2026	RAMANATH ACHARYA	2026-11-11	1. Court fee Rs 84/- deficient in W.P
40	D-WP(C)/53826/2026	SATYA SUNDAR KANUNGO	2026-11-11	1. In declaration under affidavit, no.of paragraphs not furnished. 2. Reference certificate not furnished.
41	D-CRLREV/34025/2026	JAMINI KANTA DAS	2026-11-11	Period of Delay 08 days delay, Limitation petition not filed
42	D-CRLMC/28652/2026	KSHIROD KUMAR ROUT	2026-11-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of the petitioner to be redacted from the petition. Put up for further S.R.
43	D-BLAPL/34666/2026	DUSHMANTA SAHOO	2026-11-11	Trial court in the petition does not tally with rejection order
44	D-BLAPL/34640/2026	RITURANJAN CHHOTARAY	2026-11-11	1. Whether 1st or 2nd.....bail application not mention.2. No mention about past criminal antecedent. 3. Page no. 8 partly not legible.
45	D-WP(C)/53597/2026	GHANASHYAM BANJI	2026-11-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Page mark of the petition not furnished after page no. 30.ii) Paragraph no. not mentioned in Affidavit.
46	D-CRLMC/34620/2026	HARAPRASAD PANDA	2026-11-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Put up for further S.R
47	D-WP(C)/53125/2026	SRINIVAS MOHANTY	2026-11-11	i) Address of the op . no. 1 is incomplete. ii) Dist. of op .nos. 2 to 4 not mentioned in C.T. iii) Page nos. 32 to 37 are missing. iv) Vakalatnama not properly executed. and Attested.
48	D-ABLAPL/34543/2026	BINAYA KUMAR MOHANTY	2026-11-11	1. Whether 1st or 2nd.....A.bail application not mention. 2. No. mention about the registration of the F.I.R in Mahila Police station.
49	D-BLAPL/34735/2026	BIBHUPRASAD MISHRA	2026-11-11	1. Paragraph nos. wrongly mentioned in declaration of the Affidavit.
50	D-BLAPL/34729/2026	CHIRANJIB ROUT	2026-11-11	1. In cause title there is 2 nos. of petitioner but in V.nama only one petitioner signed.

51	D-SAO/53882/2026	PRASHANTA KUMAR NAYAK	2026-11-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.. Court Fee 6/ paid , d.c.f 6/ to be paid 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5 /- to be paid
52	D-CRLMC/34708/2026	ACHYUTANANDA PATTANAIK	2026-11-11	1. C.Copy of F.I.R.to be filed.
53	D-BLAPL/34737/2026	BIBHUPRASAD MISHRA	2026-11-11	1. Petitioner no.1 father name mismatch in cause title and Affidavit.
54	D-ABLAPL/34715/2026	CHEERA RANJAN SATAPATHY	2026-11-11	1. Synopsis and Date chart not alphabetically paginated.
55	D-LAA/50989/2026	AJAY KUMAR ROY, SR.PANEL COUNSEL, GOVT. OF INDIA	2026-11-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02 /- not paid 2. C.Fee Payable be corrected.2.Valuation and C.Fee Payable be furnished in the I.A.
56	D-CMP/54042/2026	AMIT PRASAD BOSE	2026-11-11	1.civil suit year wrong in cause title.
57	D-BLAPL/34798/2026	PANCHANAN PANIGRAHI	2026-11-11	1. Page no. 26 partially not legible.
58	D-BLAPL/34654/2026	DHARITRI MISHRA	2026-11-11	1. Name of the Judge before the case is pending be changed in cause title.
59	D-LAA/51015/2026	AJAY KUMAR ROY, SR. PANEL COUNSEL, GOVT. OF INDIA	2026-11-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
60	D-CRLMP/34659/2026	AFRAAZ SUHAIL	2026-11-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Annexure-2 not correctly page marked in Index.2.Age and name of the deponent in affidavit does not tally with declaration.3.Name of the Petitioner not furnished in V.nama.
61	D-CMP/53967/2026	SOUBHAGYA SWAIN	2026-11-11	1.Petitioner no.1 in C.S.2154/10 not made party in CMP.
62	D-BLAPL/34644/2026	DHARITRI MISHRA	2026-11-11	1. Name of the Judge before the case is pending be changed in cause title.
63	D-BLAPL/34632/2026	SUCHIT KUMAR NAYAK	2026-11-11	Paging of Index be corrected.
64	D-RSA/54017/2026	ABHISHEK DASH	2026-11-11	1.Date of execution not furnished in V.nama. 2.Address of R.9 and 18 not furnished. 3. C.copy of T.C. judgement and Decree not filed.
65	D-WP(C)/54056/2026	BIJAY BANERJEE	2026-11-11	6.III.Receipt Showing Serv.copy To ct not Filed.
66	D-BLAPL/34618/2026	SWARAJ PATEL	2026-11-11	1. Reference certificate is not correctly furnished. 2. Spl. G.R. case No. mentioned in

				the Cause Title and petition does not tally with of Rejection order. 3. The name of the Victim/Informant and her relations name may be redacted from petition,F.I.R.copy,Statement and Report. 4. The unredacted copy of the same may be kept in sealed cover. 5. The name of the petitioner and Opp.party may be mentioned in V.Nama.
67	D-WP(C)/53993/2026	RAMDAS ACHARY	2026-11-11	6.V.Receipt Showing Serv.copy To cg not Filed.
68	D-ABLAPL/34446/2026	GHANASHYAM DASH	2026-11-11	1. Criminal antecedent is to be furnished in Reference certificate.
69	D-WP(C)/53887/2026	DURGESH NARAYAN RATH	2026-11-11	D.C.F of Rs.30/- to be paid (Six no.of petitioners)
70	D-CRLREV/34269/2026	ARIJEET MISHRA	2026-11-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
71	D-WP(C)/53931/2026	ALOK KUMAR DAS	2026-11-11	Page no.74 not legible.
72	D-WP(C)/53959/2026	PRONOY MOHANTY	2026-11-11	i) Annexure-3 not mentioned in page no. 12.
73	D-WP(C)/53869/2026	SANJIB KUMAR BHANJADEO	2026-11-11	In page no.4 of the petition Anx-1 not reflected.
74	D-WP(C)/53939/2026	ADHIRAJ MOHANTY	2026-11-11	Date chart not correctly page marked.
75	D-BLAPL/34621/2026	RAJIB LOCHAN PATTNAIK	2026-11-11	1. The word similar types of may be removed from Reference certificate. 2. Page Nos.21 to 24 are not legible properly.
76	D-BLAPL/34637/2026	NITYANANDA MOHAPATRA	2026-11-11	1. Reference certificate is not correctly furnished.
77	D-WA/53713/2026	BHAGABAN BEHERA	2026-11-11	1.C. copy of impugned order not filed. i) Para no. not correctly furnished in grounds. ii) Put up for SR reg. calculation of limitation after filing of c. copy of impugned order.
78	D-WA/53843/2026	SANJIB MOHANTY	2026-11-11	Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
79	D-WP(C)/53929/2026	TUSHAR KANTA NAYAK	2026-11-11	1. Serial number not correctly furnished in Index.
80	D-WA/53845/2026	SANJIB MOHANTY	2026-11-11	Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. Page no. 95 to 102 not available.
81	D-WP(C)/54053/2026	RANJAN KUMAR ROUT	2026-11-11	1. Serial number not correctly furnished in Index.
82	D-WP(C)/54059/2026	MALAYA KUMAR MISHRA	2026-11-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
83	D-WA/53846/2026	SANJIB MOHANTY	2026-11-11	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
84	D-WP(C)/54079/2026	RAMASHISH ACHARYA	2026-11-11	1. Welfare fee of Rs.50/- not paid in V.nama.
85	D-WA/53847/2026	SANJIB MOHANTY	2026-11-11	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
86	D-WP(C)/54081/2026	RAMASHISH ACHARYA	2026-11-11	1. Welfare fee of Rs.50/- not paid in V.nama.

87	D-WA/53844/2026	SANJIB MOHANTY	2026-11-11	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
88	D-CRLMC/34646/2026	BARSHARANI NANDA	2026-11-11	1.No. of G.R.Case under Annexure-3 does not tally with Synopsis and petition.
89	D-CRLMC/34040/2026	PRAVASH CHANDRA MAHAPATRA	2026-11-11	1.Receipt Showing Serv.copy To Vigilance not Filed.
90	D-BLAPL/34692/2026	DALIRANI BEHURAY	2026-11-11	Paragraph No. 8 repeated twice.
91	D-WP(C)/54004/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-11-11	14-NOT PROPERLY INDEXED. . Petition not properly page marked.
92	D-BLAPL/34700/2026	MANAS KUMAR CHAND	2026-11-11	Paragraph No. not correctly furnished.
93	D-BLAPL/34526/2026	JUDHISTHIR SAHOO	2026-11-11	i) Reference Certificate not properly furnished .ii)Authenticated fee of rejection order not paid.
94	D-ABLAPL/34661/2026	KARUNAKAR GAYA	2026-11-11	Year of PS case no. in C.T mismatch with F.IR copy
95	D-ABLAPL/34704/2026	MANAS KUMAR CHAND	2026-11-11	1.The word similar may be removed from Reference certificate.
96	D-WP(C)/53994/2026	TIKERAM MEHER	2026-11-11	1. Complete address of Opp party no 4 5 12 13 not furnished. 2. In Affidavit, fathers name of the deponent wrongly furnished both in W.P and I.A 3. Page no 16 and 17 not legible
97	D-WP(C)/53936/2026	MAHENDRA KUMAR SAHOO	2026-11-11	1.Annx.1 not neat.
98	D-CRLMC/33103/2026	JAYDEEP PAL	2026-11-11	1. Date of impugned order under Annexure-5 does not tally with Synopsis and petition.2.Complete order dated.25.08.2026 under Annexure-5 to be filed .
99	D-WP(C)/54142/2026	SATYA RANJAN PATI	2026-11-11	i) i) Date mentioned in 2nd para of sl. no. 6 of the petition not tally with annexure-4.
100	D-BLAPL/34648/2026	JUGALA KISHORE PANDA	2026-11-11	i) Details of the Victim and informant to be redacted. Thereafter,Put for SR.
101	D-CRLMC/34480/2026	PABITRA KUMAR NAYAK	2026-11-11	1. Anexure number not correctly furnished in prayer of the petition. 2. Name of the PS and PS case number not furnished in the petition.
102	D-WP(C)/53968/2026	ABHAS MOHANTY	2026-11-11	1.names of parties not furnished in Top of V.nama.
103	D-ABLAPL/34718/2026	BIKRAM CHANDRA GHADEI	2026-11-11	1. In transit A.bail the State of Maharashtra should not be a party. 2. Paragraphs no. not mention in declaration of the Affidavit.
104	D-ABLAPL/34721/2026	ARIJEET MISHRA	2026-11-11	1. The name of the Victim/Informant be redacted in F.I.R copy. 2. Unredacted copy be filed in seal cover.
105	D-CRLA/33792/2026	PABITRA KUMAR NAYAK	2026-11-11	NA1 Name of informant/ victim /relatives to be redacted from Annex-1 and be kept sealed cover
106	D-CRLLP/34501/2026	SANGRAM DAS, S.C.(VIGILANCE)	2026-11-11	Day of delay left blank in para no. 2 in I.A.
107	D-ABLAPL/34743/2026	JYOTIRMAYA SAHOO	2026-11-11	i)Phone no. of the victim mentioned in the FIR and other places to be redacted.

108	D-ABLAPL/34687/2026	SUBODH KUMAR MOHANTY	2026-11-11	i)Sl.no.of the Petitioner in earlier application to be mentioned.ii)Name,address and details of victim to be redacted. Unredacted copies to be Kept in a sealed cover and tagged.
109	D-ABLAPL/34673/2026	BIBHU PRASAD DAS	2026-11-11	i)Page nos.33 and 34 are not available in the Petition.
110	D-WP(C)/54197/2026	SANJAY KUMAR DAS	2026-11-11	1.Annx.1 not neat.
111	D-BLAPL/34630/2026	SNEHASISH BEHERA	2026-11-11	1. Reference certificate is not correctly furnished. 2.P.S.case No. mentioned in the para 2 of the petition is not correctly furnished. 2. The relationship of the deponent with his father is nor correctly furnished at point No.2 in the Affidavit. 3. page No.10 is not legible properly. 4. The name and address of the Victim and her relations name may be redacted from F.I.R.copy. The unredacted copy of the same may be kept in sealed cover
112	D-WP(C)/54126/2026	RAMASHISH ACHARYA	2026-11-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
113	D-WP(C)/53820/2026	GURU PRASAD MOHANTY	2026-11-11	1.Petition is not in conformity with Orissa High Court P.I.L Rules 2010 such as in which capacity P.I.L. filed,Litigation expense borne by whom etc.
114	D-CRLMC/34418/2026	DILLIP KUMAR RAY	2026-11-11	1.Certified copy of order dated 05.04.2026 as well as the order dated 06.05. 2026 not filed.
115	D-WP(C)/54172/2026	RAJIB LOCHAN PATTNAIK	2026-11-11	1. Petition not correctly addressed to Honorable Court 2. In Index Anx-8 not correctly page marked.
116	D-WP(C)/54171/2026	RAMASHISH ACHARYA	2026-11-11	Date chart not correctly page marked.
117	D-CRLMP/12185/2026	SUSANTA KUMAR ROUT	2026-11-11	NAME OF PETITIONER and HER RELATIVES BE REDACTED from Page no.13 and 20.
118	D-WP(C)/53899/2026	ANIL KUMAR DAS	2026-11-11	i) Age of the deponent not furnished in Affidavit.ii) Paragraph sl. no. not correctly mentioned after sl. no. 9
119	D-WP(C)/53920/2026	AUROBINDA SAHOO	2026-11-11	1.In Index, at Annexure-2 retirement notice date wrongly furnished as well as at paragraph 07 of the W.P